

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00445/2017

Jabalpur, this Monday, the 23th day of April, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Chand Gupta,
Aged 60 years
W/o Shri Vijay Kumar Gupta
R/o Flat No.4 First Floor,
Datt Enclave,
Napier Town,
Jabalpur (MP) PIN code No.482001

-Applicant

(By Advocate –**None**)

V e r s u s

1. Union of India,
Through its Secretary
Ministry of Railways
Rail Bhawan
Rafi Marg,
New Delhi 110001

2. The Chief Personnel Officer
Northern Railway NRHQ
Baroda House
New Delhi 110001

3. The Chief Personnel officer
West Central Railway Opposite
Indira Market
Jabalpur 482001

- Respondents

(By Advocate –**Shri A.S. Raizada**)

O R D E R (Oral)**By Navin Tandon, AM:-**

The applicant has filed Misc. Application No. 200/00450/2018 for withdrawal of Original Application wherein it has been stated that there are certain mistakes in the pleadings and therefore the applicant seeks to withdraw the present Original Application with liberty to file fresh properly constituted application.

2. M.A. is allowed.

3. Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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